

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1400**  
TO BE ANSWERED ON 09.03.2017

**Poverty Alleviation Scheme**

**1400. SHRI JANARDAN SINGH SIGRIWAL:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the funds allocated, released and utilized by the States under various rural development and poverty alleviation schemes during 2016-17 so far, Scheme-wise and State/UT-wise;
- (b) the achievements made during the said period under each scheme, State/UT-wise;
- (c) the number of people belonging to all categories including Scheduled Castes (SCs) and Scheduled Tribes (STs) benefited under each of these schemes, State/UT-wise; and
- (d) the steps taken or proposed to be taken by the Government to ensure optimum utilisation of funds and completion of works in time?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) State/UT-wise details of funds allocated, released and utilized under various rural development schemes viz., Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM) and Deen Dayal Upadhyaya- Grameen Kaushalya Yojana (DDU-GKY) during 2016-17 is given at **Annex-I**. As MGNREGS is a demand driven programme no State/UT-wise allocation of funds is being made under the programme.

(b) and (c) State/UT-wise details of achievements made and number of beneficiaries benefited, including Schedule Castes and Schedule Tribes, under the above said schemes are given at **Annex-II**.

(d) To ensure optimum utilization of funds and timely completion of works Ministry has developed a multi-level and multi-tool system of monitoring. The important instruments of monitoring are Review by Union Ministers, On-Line Reporting through programme specific Management Information System, Utilization Certificates/Audit Reports, Performance Review Committee

Meetings/Regional Review Meetings, National Level Monitors, Vigilance and Monitoring Committees and Area Officers' Scheme. In addition, DISHA committees chaired by Hon'ble Members of Parliament also monitor programme implementation.

## Annex-I

Annex-I referred to in reply to part (a) of Lok Sabha Unstarred Q. No. 1400 due for reply on 09.03.2017

State/UT-wise funds released and expenditure under the MGNREGS during 2016-17 (as on 06.03.2017)

(Rs in lakh)

SI. No.	State/UT	Central Fund Released	Expenditure
1	ANDHRA PRADESH	382238.22	425612.92
2	ARUNACHAL PRADESH	13076.4	10169.68
3	ASSAM	108248.53	140441.61
4	BIHAR	156889.52	211492.29
5	CHHATTISGARH	218086.4	254468.11
6	GUJARAT	62725.8	66203.22
7	HARYANA	21696.02	26962.08
8	HIMACHAL PRADESH	38407.2	49535.46
9	JAMMU AND KASHMIR	80408.52	72360.13
10	JHARKHAND	161352.88	151327.5
11	KARNATAKA	211595.99	270142.45
12	KERALA	158248.96	209040.14
13	MADHYA PRADESH	312412.3	313850.67
14	MAHARASHTRA	162759.28	196007.35
15	MANIPUR	34370.41	29428.11
16	MEGHALAYA	86069.23	73255.17
17	MIZORAM	8744.61	8621.28
18	NAGALAND	50152.8	46317.66
19	ODISHA	189265.71	198722.91
20	PUNJAB	49073.46	51414.31
21	RAJASTHAN	447510.99	460907.21
22	SIKKIM	13262.56	12290.3
23	TAMIL NADU	455232.91	529934.29
24	TELANGANA	175795.76	161755.77
25	TRIPURA	98628.38	105162
26	UTTAR PRADESH	384384.93	385003.84
27	UTTARAKHAND	51434.88	67696.84
28	WEST BENGAL	472021.09	645139.11
29	ANDAMAN & NICOBAR	801.4	135.67
30	DADRA & NAGAR HAVELI	0	NR
31	DAMAN & DIU	0	NR
32	GOA	425.85	271.46
33	LAKSHADWEEP	0	22.57
34	PUDUCHERRY	319.74	958.18
	<b>Total</b>	<b>4605640.71</b>	<b>5174650.29</b>

Annex-I referred to in reply to part (a) of Lok Sabha Unstarred Q. No. 1400 due for reply on 09.03.2017  
Funds Allocated, Released and Utilized under PMAY-G during 2016-17 (as on 07.03.2017)

(Rs in  
Lakhs)

S.No.	State / UT	Central Allocation	Central Release	Utilization*
1	ANDHRA PRADESH	42015.73	21712.79	0.00
2	ARUNACHAL PRADESH	8218.81	5236.12	0.00
3	ASSAM	199853.19	124447.80	46456.69
4	BIHAR	356963.85	211427.06	20337.70
5	CHATTISGARH	130380.06	71325.66	56993.98
6	GOA	569.57	284.79	342.85
7	GUJARAT	63590.77	36527.41	8507.32
8	HARYANA	14306.85	7153.43	6126.59
9	HIMACHAL PRADESH	4434.53	3100.08	1020.55
10	JAMMU & KASHMIR	15482.32	4465.82	0.00
11	JHARKHAND	129233.56	69767.98	23897.18
12	KARNATAKA	52098.19	15028.47	523.98
13	KERALA	18226.79	9113.40	12336.82
14	MADHYA PRADESH	250875.10	140720.47	138814.75
15	MAHARASHTRA	128991.63	64495.82	58578.16
16	MANIPUR	10292.41	5576.18	1086.79
17	MEGHALAYA	15492.24	7746.12	956.66
18	MIZORAM	4371.69	2389.25	373.80
19	NAGALAND	8322.77	4510.83	0.00
20	ODISHA	221739.93	128011.34	25748.92
21	PUNJAB	13697.74	6848.87	0.00
22	RAJASTHAN	140096.15	75647.35	36981.72
23	SIKKIM	2381.21	1190.61	181.40
24	TAMIL NADU	98715.06	61609.37	12414.78
25	TELANGANA	28526.67	0.00	0.00
26	TRIPURA	21587.69	10793.85	2141.19
27	UTTAR PRADESH	322032.52	223980.45	109433.62
28	UTTARAKHAND	9880.77	7197.87	2414.38
29	WEST BENGAL	244362.21	122181.11	116772.90
30	ANDAMAN AND NICOBAR	196.37	0.00	0.00
31	DADRA & NAGAR HAVELI	282.83	0.00	0.00
32	DAMAN & DIU	49.88	0.00	0.00
33	LAKSHADWEEP	70.92	0.00	0.00
34	PUDUCHERRY	400.00	0.00	0.00
<b>Total</b>		<b>2557740.00</b>	<b>1442490.25</b>	<b>682442.73</b>

\*Utilization Corresponds to the previous years along with the current year

## Annex -I (Cont...)

Annex-I referred to in reply to part (a) of Lok Sabha Unstarred Q. No. 1400 due for reply on  
09.03.2017

Funds Allocated, Released and Utilized under PMGSY during 2016-17 (as on January, 2017)

(Rs in crore)

Sl.No	State/UT	Allocation	Release	Expenditure*
1	Andhra Pradesh	404.00	197.59	184.16
2	Arunachal Pradesh	421.00	205.92	301.53
3	Assam	402.00	303.19	216.91
4	Bihar	3000.00	2866.95	2553.49
5	Chhattisgarh	718.00	365.61	261.17
6	Goa	0.00	0.00	0.00
7	Gujarat	162.00	31.04	32.22
8	Haryana	124.00	23.76	54.46
9	Himachal Pradesh	180.00	175.95	168.13
10	Jammu & Kashmir	786.00	392.61	0.00
11	Jharkhand	868.00	526.60	419.00
12	Karnataka	200.00	196.41	0.00
13	Kerala	180.00	135.46	183.98
14	Madhya Pradesh	1700.00	1679.05	1001.75
15	Maharashtra	606.00	296.57	443.88
16	Manipur	402.00	393.21	191.71
17	Meghalaya	210.00	206.09	139.32
18	Mizoram	95.00	93.36	72.06
19	Nagaland	42.00	8.05	1.77
20	Odisha	1650.00	1620.58	928.67
21	Punjab	135.00	88.04	193.17
22	Rajasthan	571.00	558.83	301.36
23	Sikkim	90.00	88.82	65.54
24	Tamil Nadu	204.00	254.00	0.00
25	Telangana	294.00	146.03	113.76
26	Tripura	299.00	292.27	0.00
27	Uttar Pradesh	998.00	984.34	0.00
28	Uttarakhand	401.00	397.52	195.88
29	West Bengal	1356.00	669.18	614.14
<b>Total</b>		<b>16498.00</b>	<b>13196.98</b>	<b>8638.08</b>

\* As per OMMAS

Annex-I  
(Cont...)

Annex-I referred to in reply to part (a) of Lok Sabha Unstarred Q. No. 1400 due for reply on 09.03.2017

Funds Allocated, Released and Utilized under DAY-NRLM during 2016-17

(Rs in lakh)

Sl. No.	Name of State/UT	Total Central Allocation	Central Release (up to 31st January, 2017)		Expenditure (up to 31st December, 2016)
			DAY-NRLM	National Rural Livelihoods Project (NRLP)	
1	Andhra Pradesh	1185.81	1778.73	0.00	4379.25
2	Bihar	4835.89	4835.90	10605.00	23143.26
3	Chattisgarh	1074.08	537.04	5710.00	7222.65
4	Goa	150.00	75.00	0.00	0.00
4	Gujarat	765.19	382.60	1897.33	2301.80
5	Haryana	450.18	450.18	0.00	899.80
6	Himachal Pradesh	189.59	94.80	0.00	298.09
7	Jammu & Kashmir	2500.00	2368.00	0.00	9855.17
8	Jharkhand	1823.41	911.71	6022.12	10569.85
9	Karnataka	1535.07	767.54	1978.39	5737.60
10	Kerala	688.78	511.88	0.00	1788.77
11	Madhya Pradesh	2300.98	3097.82	13714.00	13677.11
12	Maharashtra	3034.46	3034.46	8154.07	10334.43
13	Odisha	2325.13	1162.57	5638.17	10343.23
14	Punjab	218.78	109.39	0.00	429.03
15	Rajasthan	1165.63	1165.64	3132.00	5169.25
16	Tamil Nadu	1797.46	1797.46	2601.00	6594.68
17	Telangana	847.01	423.51	0.00	750.29
18	Uttar Pradesh	6962.06	5163.55	9095.69	16959.49
19	Uttarakhand	366.56	291.56	0.00	773.86
20	West Bengal	2583.93	3490.93	7220.98	8657.56
21	A&N Islands	25.00	12.50	0.00	33.61
22	Daman & Diu	25.00	0.00	0.00	0.00
23	D & N Haveli	25.00	12.50	0.00	0.00
24	Lakshadweep	25.00	12.50	0.00	0.00
25	Pondicherry	250.00	125.00	0.00	0.00
	<b>TOTAL</b>	<b>37150.00</b>	<b>32612.77</b>	<b>75768.75</b>	<b>139918.78</b>
	<b>NORTH EASTERN STATES</b>				
26	Arunachal Pradesh	As per the approval given by Cabinet, for North Eastern States funds will be provided out of the total NE allocation under DAY-NRLM on demand basis i.e as per the approved Annual Action Plan 2016-17.	300.00	0.00	366.07
27	Assam		3500.00	4163.06	5089.29
28	Manipur		392.62	0.00	392.29
29	Meghalaya		400.00	0.00	243.25
30	Mizoram		1600.00	0.00	630.00
31	Nagaland		1200.00	0.00	398.04
32	Sikkim		564.66	0.00	43.65
33	Tripura		1350.00	0.00	1115.77
	<b>TOTAL</b>	<b>21850.00</b>	<b>9307.28</b>	<b>4163.06</b>	<b>8278.36</b>
	<b>GRAND TOTAL</b>	<b>59000.00</b>	<b>41920.05</b>	<b>79931.93</b>	<b>148197.14</b>

**Annex-I (Cont...)**

**Annex-I referred to in reply to part (a) of Lok Sabha  
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**Funds Released under DDU-GKY during 2016-17**

**(Rs in lakh)**

<b>Sl No</b>	<b>State/ UT</b>	<b>Central Release</b>
1	Andhra Pradesh	-
2	Arunahal Pradesh	61.00
3	Assam	237.00
4	Bihar	448.00
5	Chhattisgarh	8645.10
6	Goa	60.00
7	Gujarat	82.76
8	Haryana	58.04
9	Himachal Pradesh	3670.43
10	Jammu & Kashmir	6787.82
11	Jharkhand	6464.43
12	Karnataka	256.74
13	Madhya Pradesh	7546.45
14	Maharashtra	96.07
15	Manipur	61.00
16	Meghalaya	461.00
17	Mizoram	460.50
18	Nagaland	61.00
19	Odisha	2195.44
20	Sikkim	60.50
21	Tamil Nadu	250.20
22	Telangana	-
23	Tripura	3838.95
24	Uttar Pradesh	505.20
25	Uttarakhand	1891.12
26	West Bengal	8890.37
27	Multi-State	512.63
	<b>Total</b>	<b>53601.74</b>

Annex-II referred to in reply to part (b) and (c) of Lok Sabha Unstarred Q. No. 1400 due for reply on 09.03.2017

Achievements made and number of beneficiaries benefited under MGNREGS during 2016-17 (as on 07.03.17)

(Figure in lakh)

Sl. No.	State	No. of HH provided employment	Persondays generated	No. of HH provided employment		
				Total	SCs	STs
1	ANDHRA PRADESH	37.72	1734.92	37.72	9.35	3.75
2	ARUNACHAL PRADESH	1.93	68.37	1.93	0	1.77
3	ASSAM	13.82	390.27	13.82	0.71	2.87
4	BIHAR	20.76	721.13	20.76	4.77	0.37
5	CHHATTISGARH	19.94	767.03	19.94	1.95	7.08
6	GUJARAT	6.57	247.3	6.57	0.43	2.63
7	HARYANA	2.6	72.34	2.6	1.36	0
8	HIMACHAL PRADESH	4.86	199.71	4.86	1.35	0.36
9	JAMMU AND KASHMIR	4.72	205.23	4.72	0.29	0.84
10	JHARKHAND	16.34	634.12	16.34	1.95	5.66
11	KARNATAKA	16.33	759.24	16.33	2.74	1.47
12	KERALA	14.2	584.89	14.2	2.27	0.5
13	MADHYA PRADESH	24.73	922.16	24.73	3.99	9.26
14	MAHARASHTRA	13.45	637.47	13.45	1.24	2.66
15	MANIPUR	5.04	98.58	5.04	0.14	2.36
16	MEGHALAYA	3.91	218.25	3.91	0.03	3.64
17	MIZORAM	1.89	164.4	1.89	0	1.88
18	NAGALAND	4.19	224.17	4.19	0.04	4
19	ODISHA	17.97	640.08	17.97	3.03	6.28
20	PUNJAB	5.18	143.64	5.18	3.99	0
21	RAJASTHAN	44.27	2314.35	44.27	9.06	9.76
22	SIKKIM	0.66	38.37	0.66	0.03	0.25
23	TAMIL NADU	61.58	3382.35	61.58	17.17	0.82
24	TELANGANA	23.97	883.83	23.97	5.55	3.96
25	TRIPURA	5.76	394.5	5.76	1.02	2.37
26	UTTAR PRADESH	47.65	1420.79	47.65	15.65	0.46
27	UTTARAKHAND	5.15	202.83	5.15	0.88	0.2
28	WEST BENGAL	53.24	1885.12	53.24	16.84	4.54
29	ANDAMAN & NICOBAR	0.09	2.29	0.09	NR	0.01
30	DADRA & NAGAR HAVELI	NR	NR	NR	NR	NR
31	DAMAN & DIU	NR	NR	NR	NR	NR
32	GOA	0.06	1.01	0.064	0.002	0.02
33	LAKSHADWEEP	0.0001	0.001	0.0001	NR	NR
34	PUDUCHERRY	0.31	5.36	0.31	0.11	NR
	Total	478.86	19964.1	478.86	105.94	79.76



## Annex-II (Cont...)

Annex-II referred to in reply to part (b) and (c) of Lok Sabha Unstarred Q. No. 1400 due for reply on  
09.03.2017

## Achievements made and number of houses sanctioned under PMAY dirung 2016-17 (as on 07.03.17)

S.No.	State	House Targetted	House Constructed*	Category wise Houses sanctioned			
				ST	SC	Minorities	Others
1	ANDHRA PRADESH	75054	29883	0	0	0	0
2	ARUNACHAL PRADESH	9034	0	0	0	0	0
3	ASSAM	219695	145607	14547	8855	6065	16840
4	BIHAR	637658	552790	0	0	0	0
5	CHATTISGARH	232903	45678	70618	26625	1815	63037
6	GOA	761	533	0	0	0	0
7	GUJARAT	113595	29398	3826	413	338	3526
8	HARYANA	25556	10292	0	102	30	83
9	HIMACHAL PRADESH	4874	3624	126	564	43	614
10	JAMMU & KASHMIR	17020	224	0	0	0	0
11	JHARKHAND	230855	111400	54643	25642	19483	55939
12	KARNATAKA	93065	34811	0	0	0	0
13	KERALA	32559	45802	650	2580	2445	4634
14	MADHYA PRADESH	448147	295468	156658	71562	2357	77172
15	MAHARASHTRA	230422	51112	29540	23672	7896	35881
16	MANIPUR	12190	276	0	0	0	0
17	MEGHALAYA	17030	1080	0	0	0	0
18	MIZORAM	4806	371	0	0	0	0
19	NAGALAND	8481	1	0	0	0	0
20	ODISHA	396102	65136	63801	33056	1175	51894
21	PUNJAB	24469	886	0	12	0	0
22	RAJASTHAN	250258	81560	55719	23764	4295	41246
23	SIKKIM	1957	428	167	18	15	205
24	TAMIL NADU	176338	39424	102	2918	322	3930
25	TELANGANA	50959	2759	0	0	0	0
26	TRIPURA	23730	5714	560	132	26	243
27	UTTAR PRADESH	575258	447693	24	4015	1391	3169
28	UTTARAKHAND	10861	6155	120	889	397	476
29	WEST BENGAL	436512	336714	16425	82631	53575	69725
30	ANDAMAN AND NICOBAR	210	0	0	0	0	0
31	DADRA & NAGAR HAVELI	304	0	0	0	0	0
32	DAMAN & DIU	54	0	0	0	0	0
33	LAKSHADWEEP	57	0	0	0	0	0
34	PUDUCHERRY	321	0	0	0	0	0
<b>Total</b>		<b>4361095</b>	<b>2344819</b>	<b>467526</b>	<b>307450</b>	<b>101668</b>	<b>428614</b>

\* House Constructed includes houses sanctioned in 2016-17 and prior

**Annex-II (Cont...)**

**Annex-II referred to in reply to part (b) and (c) of Lok Sabha Unstarred Q.  
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**Road length completed and habitations connected under PMGSY during  
2016-17 (as on Jan.,'17)**

<b>Sl.No</b>	<b>State</b>	<b>Length completed* (in km)</b>	<b>Habitations connected* (in no)</b>
1	Andhra Pradesh	621.3	26
2	Arunachal Pradesh	1338.85	1
3	Assam	828.95	199
4	Bihar	5032.9	2894
5	Chhattisgarh	795.62	184
6	Goa	0	0
7	Gujarat	81.78	9
8	Haryana	59.37	0
9	Himachal Pradesh	1126.66	51
10	Jammu & Kashmir	1697.28	62
11	Jharkhand	2242.51	609
12	Karnataka	710.68	5
13	Kerala	261.55	6
14	Madhya Pradesh	3952.9	801
15	Maharashtra	1073.01	6
16	Manipur	1347.39	16
17	Meghalaya	282.41	18
18	Mizoram	127.91	0
19	Nagaland	387.5	0
20	Odisha	4456.93	953
21	Punjab	507.1	0
22	Rajasthan	884.68	85
23	Sikkim	212.25	3
24	Tamil Nadu	688.56	6
25	Telangana	306.89	3
26	Tripura	353.06	7
27	Uttar Pradesh	2864.51	207
28	Uttarakhand	1620.77	52
29	West Bengal	1643.51	754
<b>Total</b>		<b>35506.83</b>	<b>6957</b>

\* As per OMMAS

Annex-II referred to in reply to part (b) and (c) of Lok Sabha Unstarred Q. No. 1400 due for reply on 09.03.2017

Number of SHGs benefited under DAY-NRLM dirung 2016-17 (as on 07.03.17)

Sl No	State	Number of Self Help Groups Promoted (SHGs)			Number of SHGs provided Revolving Fund(RF)			Number of SHGs provided Community Investment Fund (CIF)		
		Total SHGs	SC SHGs	ST SHGs	Total SHGs	SC SHGs	ST SHGs	Total SHGs	SC SHGs	ST SHGs
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0
2	Assam	14481	1583	2791	9560	17272	2621	3716	298	1297
3	Bihar	153450	40796	2602	39979	156052	529	38323	10363	427
4	Chhattisgarh	20424	1718	9188	7939	29612	4162	4979	453	2541
5	Goa	0	0	0	0	0	0	0	0	0
6	Gujarat	23308	3472	9983	5864	0	2888	2170	191	1262
7	Jharkhand	29762	3437	12143	11747	33291	5790	7084	668	4027
8	Karnataka	3183	724	473	515	41905	183	3805	899	443
9	Kerala	9031	1084	338	533	3656	2	671	58	10
10	Madhya Pradesh	32125	8352	8800	13635	9369	6517	7854	823	5459
11	Maharashtra	17923	2131	5080	9104	40925	2490	2916	587	682
12	Odisha	10353	2514	3879	9660	23003	3041	9931	2202	2929
13	Rajasthan	20808	4698	8544	3957	14232	1521	2591	772	1052
14	Tamil Nadu	6139	1236	56	4206	29352	84	3310	802	50
15	Telangana	0	0	0	0	6195	0	0	0	0
16	Uttar Pradesh	16735	7428	241	13741	0	209	8344	3754	157
17	West Bengal	20349	8215	1920	10065	16976	874	12275	4559	797
18	Haryana	3307	1703	0	1496	22269	0	497	229	0
19	Himachal Pradesh	901	280	19	228	3307	5	21	8	0
20	Jammu & Kashmir	6458	419	464	1695	920	93	1765	162	81
21	Punjab	1448	1033	0	568	6922	0	172	103	0
22	Uttarakhand	2083	657	257	898	1448	100	499	109	17
23	Arunachal Pradesh	121	0	97	0	2340	0	0	0	0
24	Manipur	422	0	166	188	218	74	0	0	0
25	Meghalaya	865	0	877	474	588	474	38	0	38
26	Mizoram	1125	0	1161	239	1742	239	249	0	249
27	Nagaland	1045	0	1072	1	2286	1	300	0	300
28	Sikkim	814	41	270	662	2117	200	0	0	0
29	Tripura	1382	197	889	706	1084	422	324	32	175
30	Puducherry	0	0	0	0	0	0	0	0	0
	Total	398042	91718	71310	147660	467081	32519	111834	27072	21993

Annex-II referred to in reply to part (b) and (c) of Lok Sabha Unstarred Q. No. 1400 due for reply on  
09.03.2017

Number of persons trained under DDU-GKY (till January, 2017)

SI No.	State	Total trained	SC trained	ST trained
1	ANDHRA PRADESH	10895	3517	877
2	ASSAM	6366	554	1186
3	BIHAR	7257	3524	140
4	CHHATTISGARH	6346	1449	2107
5	GUJARAT	2192	304	935
6	HARYANA	9274	6490	21
7	JAMMU AND KASHMIR	6146	-	-
8	JHARKHAND	7071	1037	2056
9	KARNATAKA	9210	3559	951
10	KERALA	9813	3039	401
11	MADHYA PRADESH	10531	2270	2319
12	MAHARASHTRA	2836	755	457
13	ODISHA	27002	6292	8095
14	RAJASTHAN	3837	2420	985
15	TAMIL NADU	113	50	0
16	TELANGANA	7068	3065	817
17	TRIPURA	968	163	388
18	UTTAR PRADESH	9572	4500	80
19	WEST BENGAL	2126	968	101
	<b>Total</b>	<b>138623</b>	<b>43956</b>	<b>21916</b>